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4 April, 2025  
14 Chaitra, 1947 (Saka)

## PARLIAMENTARY DEBATES

# RAJYA SABHA

OFFICIAL REPORT (FLOOR VERSION)  
(PART-II)

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## RAJYA SABHA

*Friday, the 4<sup>th</sup> April, 2025/14 Chaitra, 1947 (Saka)*

*The House met at eleven of the clock,  
MR. CHAIRMAN in the Chair.*

### BIRTHDAY GREETINGS

MR. CHAIRMAN: Hon. Members, the entire House must rejoice and share the joy of those whose birthday is today or tomorrow. Pleased to extend birthday greetings to hon. Members of Parliament, Shri Shaktisinh Gohil, Shri Arun Singh, -- what a coincidence the two veterans having their birthdays on the same date -- Shri Sukhendu Sekhar Ray and Shri R. Dharmar. Their birthdays are tomorrow - April 5. ...*(Interruptions)*...

SHRI JAIRAM RAMESH (karnataka): Sir, what about those Members, whose birthday fall next week?

MR. CHAIRMAN: Hon. Members, when the House is not in Session, I have the extreme pleasure and satisfaction to directly talk to those hon. Members and greet them.

**Shri Shaktisinh Gohil** represents -- can I say, 'the glorious State of Gujarat' -- in this august House since June, 2020. Prior to this, Shri Shaktisinh Gohil has served four terms as a Member of the Gujarat Legislative Assembly, from 1990-95, a period I share with you, -- you were in the Assembly, I was in the Parliament -- then, from 1995-98, 2007-2012, and 2014-2017. He held key positions, including Minister of State for Finance, Education, and Health in the Government of Gujarat, and he also hailed the position of the Leader of Opposition in the Gujarat Legislative Assembly when the Leader of the House, the then Chief Minister, now the Prime Minister of the country, was in his third term. Shri Shaktisinh Gohil has represented India at various international conferences. More is coming. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, marital status क्या है?

MR. CHAIRMAN: Well, he shares it with very distinguished people. Shri Shaktisinh Gohil has represented India at various international conferences valuably

strengthening democratic dialogue and parliamentary governance worldwide. He is an extremely involved Member of this House, making sharp incisive and well thought out contributions. He happens to be a distinguished advocate and agriculturist. He has keen interest in regional languages and folk music. An avid sports enthusiast, he has led local cricket clubs and has been actively engaged in cricket, volleyball, and chess. On your birthday, my suggestion is, take parliamentary work also sportingly.

**Shri Arun Singh** is representing the State of Uttar Pradesh in this august House, for a second term (2019-2020 and 2020-present). A Chartered Accountant by profession, Shri Singh believes in auditing himself before auditing others in his organizational duties. He has made significant contributions in public life, in the field of finance and management. His tenure as Director of the State Bank of India and the Union Bank for seven years is remembered for the pivotal role he played in bringing about transparency and accountability.

Shri Arun Singh had worked on key projects with the World Bank and the United Nations. Shri Singh plays a critical role in his organization as the National General Secretary of BJP. Shri Singh also has the distinction of being Secretary of the Dr. Shyama Prasad Mukherjee Research Foundation.

Married to Shrimati Meenakshi Singh, the couple is blessed with daughters, Ikshita Singh and Ashmita Singh and son Akshit Singh.

**Shri Sukhendu Sekhar Ray** — a picture of politeness and grace — who always believes in rule-based regime, is also an advocate like me and currently serving his third term in this august House, continually from 2011, namely, first time from 2011 to 2017, then from 2017 to 2023 and from 2023 still counting. He is a veteran leader of the All India Trinamool Congress, consistently working at the grassroots with sublime commitment to public service. He has always been participant in parliamentary debates, exhibiting due diligence and highest consideration to the Chair.

His nomination to the Panel of Vice-Chairpersons for seven times (July 2014, April 2018, July 2020, July 2022, December 2022, July 2023 and June 2024) reflects his keen interest in parliamentary decorum and knowledge of procedure. Beyond his legislative role, Shri Ray was Member of the National Jute Board (2015-2020) and that incidentally takes care of about four million farmers. The hon. Agriculture Minister is here. He served as the Vice-President of the Calcutta High Court Bar Association from 2009 to 2011. A prolific writer, Shri Ray has authored several notable books, including *Chayatarini* (2009) and *Pranab Mukherjee — The All-Season Man* (2010) and has also served as the editor of *Jago Bangla*, a Bengali daily.

Married to the late Shrimati Mahashweta Ray, the couple is blessed with daughter, Saswati Ray.

**Shri R. Dharmar** is representing the State of Tamil Nadu in this august House as a Member of Parliament since June 2022, serving his first term.

An agriculturist by profession, Shri Dharmar holds a B.A. degree and, as a dedicated member of the AIADMK party, continues to serve the people of Tamil Nadu in all earnestness and commitment. Widely respected as a local leader, he has earned a strong reputation as a grassroots representative tirelessly addressing the needs and aspirations of his community and others. He was married to late Shrimati Sivakami; the couple is blessed with daughters — Anandi and Indupriya.

Hon. Members, on my own and on behalf of this House, I wish them a long, healthy and happy life and extend greetings to their family members and friends.

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### FAREWELL TO THE RETIRING MEMBERS

MR. CHAIRMAN: Hon. Members, ...*(Interruptions)*... One minute, equally important is Farewell. Hon. Members, reception of Members in this House and farewell are very touching moments. Farewell is not a disconnect. It is only their absence from the House and sometimes, for the Members of this House, more often than not, their presence is as impactful as their absence. Two of our esteemed colleagues, Shri Birendra Prasad Baishya and Shri Mission Ranjan Das, representing the State of Assam, will retire from this House in their present term on June 14, 2025. All of us will miss their presence as their dedicated service and contributions have enriched the deliberations and their informed discourse has been enlightening.

**Shri Birendra Prasad Baishya**, a senior parliamentarian and an experienced leader, has served as a Member of the Eleventh Lok Sabha and, now, in his second term in the Rajya Sabha. He has also held the office of the Union Minister of Steel and Mines, from 1996 to 1998. Shri Baishya has been a distinguished voice in this House, actively engaging in discussions on key issues concerning Assam's development and the welfare of its people. He has been ever alert to seek attention of the Chair. His keen insights and unwavering commitment to societal upliftment are truly commendable. Notably, his dedication to public causes, particularly in promoting sports and youth development, has been remarkable. His contributions to policy discussions, especially in infrastructure, industrial growth and social justice, will be

remembered with great appreciation by this House. He has advocated and strongly appreciated the phenomenal development in the North-East.

**Shri Mission Ranjan Das**, a dedicated public servant and a staunch advocate for the rights of the people of Assam, brings with him vast legislative experience, having served four terms as a Member of the Assam Legislative Assembly. He has also held key positions as Chairman of the Assam Industrial Development Corporation and the Assam State Transport Corporation, contributing significantly to the State's economic and infrastructural growth. His active participation in legislative debates and his unwavering commitment to the progress of the State have been praiseworthy. He has worked tirelessly to address the concerns of the people, particularly those in rural areas, in the field of education, and self-employment generation. His efforts to strengthen democratic values, improve administration and governance have been of immense value to the proceedings of this House. Hon. Members, I place it on record my heartfelt appreciation for the contributions and service rendered by both the Members to parliamentary democracy and to society at large. Their dedication, wisdom, and experience have enriched the functioning of this House.

On behalf of the entire House, I extend my best wishes to Shri Birendra Prasad Baishya and Shri Mission Ranjan Das for good health, happiness, and long, fulfilling years ahead. The House shall always cherish their association. Hon. Members, I need to inform, for ex-Members, my office has a dedicated service. If they inform my office, they are taken care of for logistics and transport so that they should have no such difficulty.

**डा. लक्ष्मीकान्त बाजपेयी (उत्तरप्रदेश):** माननीय सभापति जी, आपकी अनुमति से मैं एक महत्वपूर्ण विषय उठाना चाहता हूँ। ...**(व्यवधान)**...

MR. CHAIRMAN: One minute. ...*(Interruptions)*... It will be difficult for me to grant any permission. I have to take up the listed Business. ...*(Interruptions)*... One minute. ...*(Interruptions)*...Under which rule are you raising the issue? ...*(Interruptions)*...

**डा. लक्ष्मीकान्त बाजपेयी :** महोदय, मैंने Zero Hour का नोटिस दिया है।...**(व्यवधान)**...

**श्री सभापति:** तो Zero Hour आने दीजिए। ...**(व्यवधान)**... Shri Piyush Goyal. ...*(Interruptions)*... सुनिए। ...**(व्यवधान)**... Mr. Piyush Goyal, you are familiar with the rules. If you yourself say that you want to raise it in Zero Hour, let the Zero Hour come.

MR. CHAIRMAN: Now, Papers to be laid on the Table.

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## PAPERS LAID ON THE TABLE

- I. **Report and Accounts (2021-22) of HML, Thiruvananthapuram, Kerala and related papers**
- II. **Report and Accounts (2023-24) of PGIMER, Chandigarh and related papers**
- III. **Report and Accounts (2023-24) of RIMS, Imphal, Manipur and related papers**

**स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री प्रतापराव जाधव):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-
  - (a) Annual Report and Accounts of the HLL Medipark Limited (HML), Thiruvananthapuram, Kerala, a subsidiary of HLL Lifecare Limited, for the year 2021-22, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above

[Placed in Library. See No. L.T. 2656/18/25]

- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 18 and Section 19 of the Post-Graduate Institute of Medical, Education and Research Chandigarh, Act, 1966:-
  - (a) Fifty-seventh Annual Report and Accounts of the Post-Graduate Institute of Medical Education and Research (PGIMER), Chandigarh, for the year 2023-24, together with the Auditor's Report on the Accounts.
  - (b) Review by the Government on the working of the above Institute.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above

[Placed in Library. See No. L.T. 2657/18/25]

III. A copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the Regional Institute of Medical Sciences (RIMS), Imphal, Manipur, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2658/18/25]

**Report and Accounts (2023-24) of IICCL, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, on behalf of my colleague, Shri Jitin Prasada, I lay on the Table—

(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (a) Seventh Annual Report and Accounts of the India International Convention and Exhibition Centre Limited (IICCL), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2510/18/25]

**Report and Accounts (2023-24) of National Medical Commission, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the National Medical Commission, New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Commission.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2659/18/25]

**Report and Accounts (2022-23) of NIRDPR, Hyderabad, Telangana and related papers**

**ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री कमलेश पासवान):** महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Annual Report of the National Institute of Rural Development and Panchayati Raj (NIRDPR), Hyderabad, Telangana, for the year 2022-23.
- (b) Annual Accounts of the National Institute of Rural Development and Panchayati Raj (NIRDPR), Hyderabad, Telangana, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 2660/18/25]

**Report and Accounts (2023-24) of CRIS, New Delhi and related papers**

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH):** Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the Centre for Railway Information Systems (CRIS), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2522/18/25]

**Reports and Accounts (2023-24) of various Councils and related paper**

**वस्त्र मंत्रालय में राज्य मंत्री (श्री पवित्र मार्गेरिटा):** महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (i) (a) Annual Report and Accounts of the Wool Industry Export Promotion Council (WOOLTEXPRO), Mumbai, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2517/18/25]

- (ii) (a) Fourteenth Annual Report and Accounts of the Jute Products Development & Export Promotion Council (JPDEPC), Kolkata, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2661/18/25]

- (iii) (a) Thirty-eighth Annual Report and Accounts of Export Promotion Council for Handicrafts (EPCH), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2518/18/25]

- (iv) (a) Seventieth Annual Report and Accounts of the Manmade and Technical Textiles Export Promotion Council (MATEXIL) (*formerly* SRTEPC), Mumbai, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Account
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2662/18/25]

## **Reports of the Comptroller and Auditor General (CAG) of India**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, on behalf of Shri Pankaj Chaudhary, I lay on the Table:-

(1) A copy each (in English and Hindi) of the following Reports, under clause (1) of Article 151 of the Constitution:-

(a) Report of the Comptroller and Auditor General of India — on Compliance of the Fiscal Responsibility and Budget Management Act, 2003 for the year 2022-23 — Union Government — Department of Economic Affairs (Ministry of Finance) — Report No. 3 of 2025; and

[Placed in Library. See No. L.T. 2662A/18/25]

(b) Report of the Comptroller and Auditor General of India for the period ended March 2023 — Union Government — Ministry of Railways — Report No. 5 of 2025 (Compliance Audit — Railways)

[Placed in Library. See No. L.T. 2662B/18/25]

(2) A copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India — General Purpose Financial Reports of Central Public Sector Enterprises for the period ended March 2022 — Union Government (Commercial) — Report No. 6 of 2025 (Compliance Audit), under clause (2) of Section 19A of the Comptroller and Auditor General's (Duties, Powers and Conditions of Services) Act, 1971.

[Placed in Library. See No. L.T. 2662C/18/25]

MR. CHAIRMAN: Dr. L. Murugan, you also have to lay one Paper. It was listed at Item No. 4.

## **Notification of the Ministry of Information and Broadcasting**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. L. MURUGAN): Sir, I lay on the Table, a copy (in English and Hindi) of the Ministry of Information and Broadcasting Notification No. G.S.R. 65(E)., dated the 17<sup>th</sup> January, 2025, publishing the Cable Television Networks

(Amendment) Rules, 2025, under sub-section (3) of Section 22 of the Cable Television Networks (Regulation) Act, 1995.

[Placed in Library. See No. L.T. 2521/18/25]

MR. CHAIRMAN: Now, Shri Murlidhar Mohol.

**Report and Accounts (2022-23 and 2023-24) of RGNAU, Amethi, Uttar Pradesh and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI MURLIDHAR MOHOL): Sir, I lay on the Table—

(1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and sub-section (4) of Section 31 of the Rajiv Gandhi National Aviation University Act, 2013:-

- (i) (a) Annual Accounts of the Rajiv Gandhi National Aviation University (RGNAU), Amethi, Uttar Pradesh, for the year 2022-23, and the Audit Report thereon.
- (b) Statement by Government accepting the Accounts.

[Placed in Library. See No. L.T. 2531/18/25]

- (ii) (a) Annual Report and Accounts of the Rajiv Gandhi National Aviation University (RGNAU), Amethi, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2663/18/25]

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**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HOUSING AND URBAN AFFAIRS**

DR. MEDHA VISHRAM KULKARNI (Maharashtra): Sir, I lay on the Table, a copy (in English and Hindi) of the Fifth Report (Eighteenth Lok Sabha) of the Department-related Parliamentary Standing Committee on Housing and Urban Affairs (2024-25) on 'Regional Rapid Transit System and Role of NCRTC'.

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## STATEMENTS BY MINISTER

**Status of implementation of the recommendations contained in the Second Report of the Department-related Parliamentary Standing Committee on Agriculture, Animal Husbandry and Food Processing.**

**कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री राम नाथ ठाकुर):** महोदय, मैं कृषि अनुसंधान और शिक्षा विभाग, कृषि एवं किसान कल्याण मंत्रालय की 'अनुदान मांगों (2024-25)' के संबंध में विभाग-संबंधित कृषि, पशुपालन और खाद्य प्रसंस्करण संबंधी संसदीय स्थायी समिति के दूसरे प्रतिवेदन में अंतर्विष्ट सिफारिशों के कार्यान्वयन की स्थिति के संबंध में एक विवरण सभा पटल पर रखता हूँ।

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**Withdrawal of funds from the Contingency Fund of India for release of funds towards 19<sup>th</sup> installment of 'PM-KISAN Scheme'**

**कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री राम नाथ ठाकुर):** महोदय, मैं 'पीएम-किसान योजना' के अधीन भारत की आकस्मिकता निधि से धनराशि आहरित करने के संबंध में एक विवरण (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

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## REGARDING RECRUITMENT OF TEACHING AND NON-TEACHING STAFF IN WEST BENGAL

**MR. CHAIRMAN:** Now, matters raised with the permission of the Chair. ...(*Interruptions*)... Hon. Members, if all of you shout... ...(*Interruptions*)... Mr. Piyush Goyal, if Members shout, I can't make out what are they saying. ...(*Interruptions*)... Shivrajji Chouhanji, you are a senior Minister. I can't make out what they are saying! ...(*Interruptions*)... What are you saying? ...(*Interruptions*)... आप क्या कह रहे हैं? ...(**व्यवधान**)...

**डा. लक्ष्मीकान्त बाजपेयी (उत्तरप्रदेश):** महोदय, हाई कोर्ट ने भर्तियों को निरस्त किया था। ...(**व्यवधान**)...

**श्री सभापति :** आप क्या कह रहे हैं? ...(**व्यवधान**)...

**डा. लक्ष्मीकान्त बाजपेयी:** महोदय, माननीय सर्वोच्च न्यायालय ने भी हाई कोर्ट के निर्णय को यथावत् बरकरार रखा है। ...*(व्यवधान)*...

**श्री सभापति:** आप बैठिए। ...*(व्यवधान)*... आप शालीनता से बैठिए। ...*(व्यवधान)*...

**डा. लक्ष्मीकान्त बाजपेयी:** और यह कहा है कि ...

**श्री सभापति:** आप मेरी बात सुनिए। ...*(व्यवधान)*... एक बार रुकिए। ...*(व्यवधान)*... एक बार रुकिए। आप शालीनता से बैठिए। लक्ष्मीकान्त जी, आपको क्या कहना है? आप विषय बताइए कि आप क्या कहना चाहते हैं?

**डा. लक्ष्मीकान्त बाजपेयी:** सभापति महोदय, वर्ष 2016 में पश्चिमी बंगाल में 25,000 शिक्षक और गैर-शिक्षक कर्मचारियों की भर्ती हुई थी। उन भर्तियों में निर्धारित मानदंडों का उल्लंघन हुआ था। माननीय उच्च न्यायालय, पश्चिमी बंगाल ने उस पर निर्णय दिया था और सारी भर्तियां निरस्त कर दी थीं, cancel कर दी थीं। उसके विरुद्ध पश्चिमी बंगाल की सरकार सुप्रीम कोर्ट में गई। सुप्रीम कोर्ट में भी चीफ जस्टिस की बेंच ने हाई कोर्ट के उस निर्णय को यथावत् बरकरार रखा है। उसने सिर्फ एक बात कही है कि इन भर्तियों में जिन कर्मचारियों को नौकरी में रखा गया था, उनको नौकरी से निकाला जाए, उनकी तनख्वाह की recovery नहीं की जाए।

मान्यवर, राज्य सरकार ने सारी भर्ती प्रक्रिया को tainted किया है, वहाँ के जो Rules and Regulations हैं, उनका उल्लंघन किया है। यह हाई कोर्ट और सुप्रीम कोर्ट के लेवल पर साबित हो चुका है। मेरा केवल इतना कहना है। ...*(व्यवधान)*... साथ ही, OBCs के साथ अन्याय किया है। ...*(व्यवधान)*... OBC के कोटे को पूरा नहीं किया है। यह हमारा विषय है। यह सदन प्रक्रिया का संरक्षक है। ...*(व्यवधान)*...

MR. CHAIRMAN: One minute, a point of order? One minute, Shri Derek O'Brien has a point of order. ...*(Interruptions)*...

SHRI DEREK O'BRIEN (West Bengal): Sir, give me a chance.

MR. CHAIRMAN: I have given floor to Shri Derek O'Brien. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: Thank you, Sir, for giving me the floor. The people of India are seeing that the Treasury Benches are disrupting the Parliament. ...*(Interruptions)*... They are disrupting Parliament. They are raising slogans. ...*(Interruptions)*... They are not allowing me to make my point. ...*(Interruptions)*... Sir, please protect me and allow me to make my point. ...*(Interruptions)*... Please protect me.

MR. CHAIRMAN: I have given the floor to Shri Derek O'Brien.

SHRI DEREK O'BRIEN: Yes, Sir. I seek your indulgence. Please keep the House in order. ...*(Interruptions)*... The BJP MPs are on their feet. ...*(Interruptions)*... Sir, the BJP MPs are on their feet. The BJP is disrupting the Parliament. ...*(Interruptions)*... We were not allowed to raise a single issue in the Parliament. ...*(Interruptions)*... We were not allowed to raise a single issue...  
...*(Interruptions)*...

MR. CHAIRMAN: The House is not in order. ...*(Interruptions)*... The House is adjourned to meet at 12 noon.

*The House then adjourned at twenty-six minutes past eleven of the clock.*

*The House reassembled at twelve of the clock.*

(MR. CHAIRMAN *in the Chair.*)

MR. CHAIRMAN: Shri Pramod Tiwari. ...*(Interruptions)*... Are you raising a point of order?

**श्री प्रमोद तिवारी (राजस्थान):** सर, राष्ट्रपति पद की अवमानना हो रही है। ...**(व्यवधान)**... अभी यहाँ पर विधेयक पारित हुआ, हस्ताक्षरित नहीं हुआ और उत्तर प्रदेश में यह आदेश दिया जा रहा है कि वक्फ की जमीनों पर कब्जा करो। ...**(व्यवधान)**...

MR. CHAIRMAN: The House is not in order. ...*(Interruptions)*...

**श्री प्रमोद तिवारी :** जो 69,000 टीचरों की नियुक्ति हुई थी, उस पर ...**(व्यवधान)**...

MR. CHAIRMAN: The House is in disorder. ...*(Interruptions)*... The House stands adjourned to meet at 1.00 p.m. today.

*The House then adjourned at twelve of the clock.*

*The House reassembled at one of the clock,*

(MR. CHAIRMAN *in the Chair.*)

MR. CHAIRMAN: Hon. Members, before I make observations about this Session, I would personally express my gratitude to the hon. Members who felt concerned

yesterday while I was sitting. There was a direct intervention by Soniaji that I must have water. There was intervention from Naddaji, Health Minister, by a slip, that I must have water. This convergence for health of the Chairman, I am ever indebted.

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### VALEDICTORY REMARKS

**MR. CHAIRMAN:** Hon. Members, we have come to the conclusion of a very productive 267th Session of Rajya Sabha. As we conclude the sitting of this Session, -- technically this Session ends when the hon. President takes the constitutional step -- I extend my gratitude to each one of you for your active participation and valuable contributions to the enriched discussions and soothing deliberations. The debate and discourse in the House were exemplified by enlightened inputs and varying opinion shades. After a long gap, the House witnessed welcome wit, humour, satire, sarcasm and repartee apart from intellectual fusion, while ensuring parliamentary decorum, cross-party collaboration and legislative rigour. The House engaged in insightful debate on the Motion of Thanks to the hon. President for the Address rendered by her, spanning three days with active participation of 73 hon. Members. The deliberations on the Union Budget 2025-26 were equally incisive and comprehensive, lasting over three days, and drawing the considered contribution of 89 hon. Members. Besides, the House held substantive discussion on the working of four key Ministries of the Government. On the Union Budget 2025-26, we had lively interaction between the hon. Finance Minister and the former Finance Minister that was absolutely soothing to us. As usual, they agreed to disagree. The introduction of as many as 49 Private Members' Bills in this House needs special mention. The concern of the hon. Members for Private Members' Bills is taken note of by me and I will be in touch with the Leader of the House and Leader of the Opposition to see that we act more diligently in this direction. Overall, the House functioned for a total of 159 hours, including more than four hours after midnight. The productivity of this Session stood at 119 per cent.

On April 3, 2025, the Rajya Sabha began proceedings and etched its name in the annals of legislative history with an unprecedented sitting from 11.00 a.m. on that day until 4.02 a.m. the following day, that is, this day -- the longest in its history. This would send a very great message to the people at large and enhance belief in this great institution. During this marathon sitting, the House passed the transformative Waqf (Amendment) Bill 2025, bringing transparency and

accountability to work property management, while modernising legacy systems and upholding principles of equity and justice.

I extend my sincere gratitude to the hon. Deputy Chairman, Shri Harivansh. His wise counsel has always been a great asset to me. I extend gratitude also to the Vice-Chairpersons, the Leader of the House, the Leader of the Opposition, the Minister of Parliamentary Affairs, the party leaders and all the hon. Members for their invaluable assistance and co-operation in conducting these proceedings.

I greatly recognise and acknowledge the diligent efforts of the Secretary-General and the staff for having engaged in smooth functioning of the House, working long hours. The House also had the occasion to see the presence of the hon. Prime Minister in this House. ...*(Interruptions)*... Only what I say is going on record so that we do not have a traction otherwise.

The Session will be remembered for its historic legislative accomplishments and the spirit of unity that prevailed. It stands as a defining moment in India's parliamentary journey, a powerful reminder of what can be achieved through dialogue, perseverance and shared purpose.

The Rajya Sabha has once again set the democratic standards worth emulation by others. Hon'ble Members, our future sittings will see enhancement of these democratic values getting blossomed. *Jai Hind!* Now, our National Song.

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## NATIONAL SONG

**(The National Song, "Vande Mataram", was then played.)**

MR. CHAIRMAN: The House stands adjourned *sine die*.

*The House then adjourned sine die at nine minutes past one of the clock.*

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